NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 18.07.2022 (MONDAY)

COURT -III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 670 of 2021 & I.A. No. 1966 of 2021	Vishwajeet Subhash Jhavar Vs. Alfa Façade Pvt. Ltd. & Anr.	Malak Bhatt	Shashwat Rai-R1 Pramod Rasan-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 810 of 2021	Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi With	Nipun Gautam	Nakul Mohta Devang Kumar
3.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	Nipun Gautam	Nakul Mohta Devang Kumar
4.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6
5.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
6.	Comp. App. (AT) No. 34 of 2022	Cuttack Municipal Corporation Vs. Suresh Chandra Pattanayak	Hasan Murtaza	Neeraj Kr. Gupta P.P. Biswal
7.	Comp. App. (AT) No. 94 of 2022	Tirupati Assets Pvt. Ltd. & Ors. Vs. Toorsa Tea Company Pvt. Ltd. & Ors.	Pranaya Goyal	Aaditya Vijaykumar

8.	Compensation	East India Petroleum Pvt. Ltd.	Kunal Mehra	Amitabh Kumar
	Application No.	Vs.		B Alia
	01 of 2020 in	South Asia LPG Co. Pvt. Ltd.		Parth-R1
	Competition			
	Appeal (AT) No.			
	70 of 2018			

For Hearing

9.	Comp. App. (AT) (Ins) No. 450 of 2020 (PH)	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
10.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India (Through Rajesh kumar, Authorise Representative) Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1 Nrinal H. Vardhan- R2

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

By order of Hon'ble Chairperson -sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar